- (c) the details of those terms and conditions which are being flouted by these hospitals; and
 - (d) the action taken/been taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) The information is being collected and will be laid on the Table of the House.

Kochi Metro Rail Project

1240. PROF. P. J. KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Central Government has reached any agreement with Kerala Government on 'Kochi Metro Rail Project';
 - (b) if so, the details thereof;
 - (c) whether final approval for the project given;
 - (d) if not, the reasons therefor; and
 - (e) by when Government proposes to give clearance to the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. No such agreement has been reached.

- (b) Question does not arise.
- (c) to (e) Government of Kerala submitted the proposal to the Ministry of Urban Development for setting up of Kochi Metro Rail in Kochi covering a total length of 25.3 km. (fully elevated) from Alwaye to Petta at an estimated cost of Rs. 2991.5 crore (excluding state taxes). The final approval for the project requires a number of approvals at various levels involving inter ministerial consultations, tie up of funding arrangements etc. The proposal for Kochi Metro Rail Project is under consideration of the Government presently. It is premature to indicate whether the project is likely to be cleared or not by the Government. Therefore, it is not possible to indicate the time by which the project is likely to be completed.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Labour and Employment

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of